

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

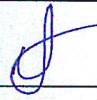
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

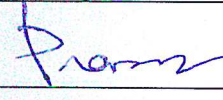
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging And Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging And Infrastructure Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srinivas Chitturu	Financial Creditor petition	9949119592	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S Ravi Prasad	Advocate	9949119592	

ORDER

Counsel for the Financial Creditor present. Mr. D.V.A.S.Ravi Prasad, counsel appeared for Respondent filed vakalat and prayed time for filing counter. At his request, time is enlarged. Put up the matter on 24.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

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